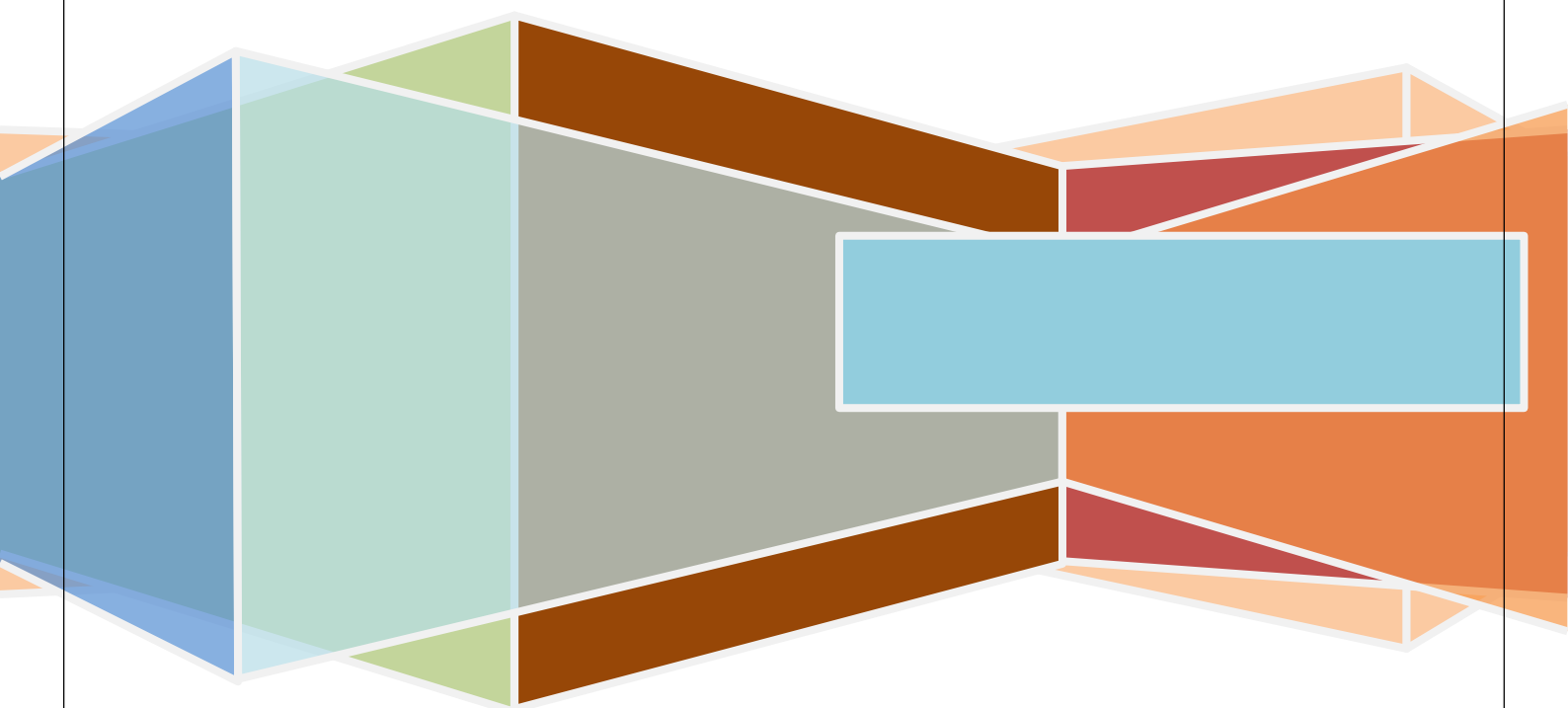


Monthly MIS Report on Export Promotion Schemes

MAY, 2026

(Based on data upto April 2026)



**Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade
Statistics Division
(MIS Unit)**

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I. INTRODUCTION

Directorate General of Foreign Trade (DGFT) issues various types of scrips/authorizations under different export promotion schemes through its Regional Authorities (RAs) across the country. The MIS data across various parameters supports effective monitoring of Regional Authorities' performance and enables policymakers and stakeholders to assess and evaluate export promotion schemes.

Importer-Exporter Code (IEC)

An IEC is a 10-digit number allotted to any individual or business that is mandatory, for undertaking any export/import activities.

Table 1 presents the RA-wise count of IECs issued during the month of April 2025 and April 2026 respectively. Table 1 clearly indicates a 5.3% rise in IEC issuance during April 2026 compared to the same month in the previous year. A total of 15,258 IECs were issued in April 2026, compared to 14,485 IECs in April 2025.

Figure 1 reflects number of IEC issued in the month of April 2025 and April 2026 respectively.

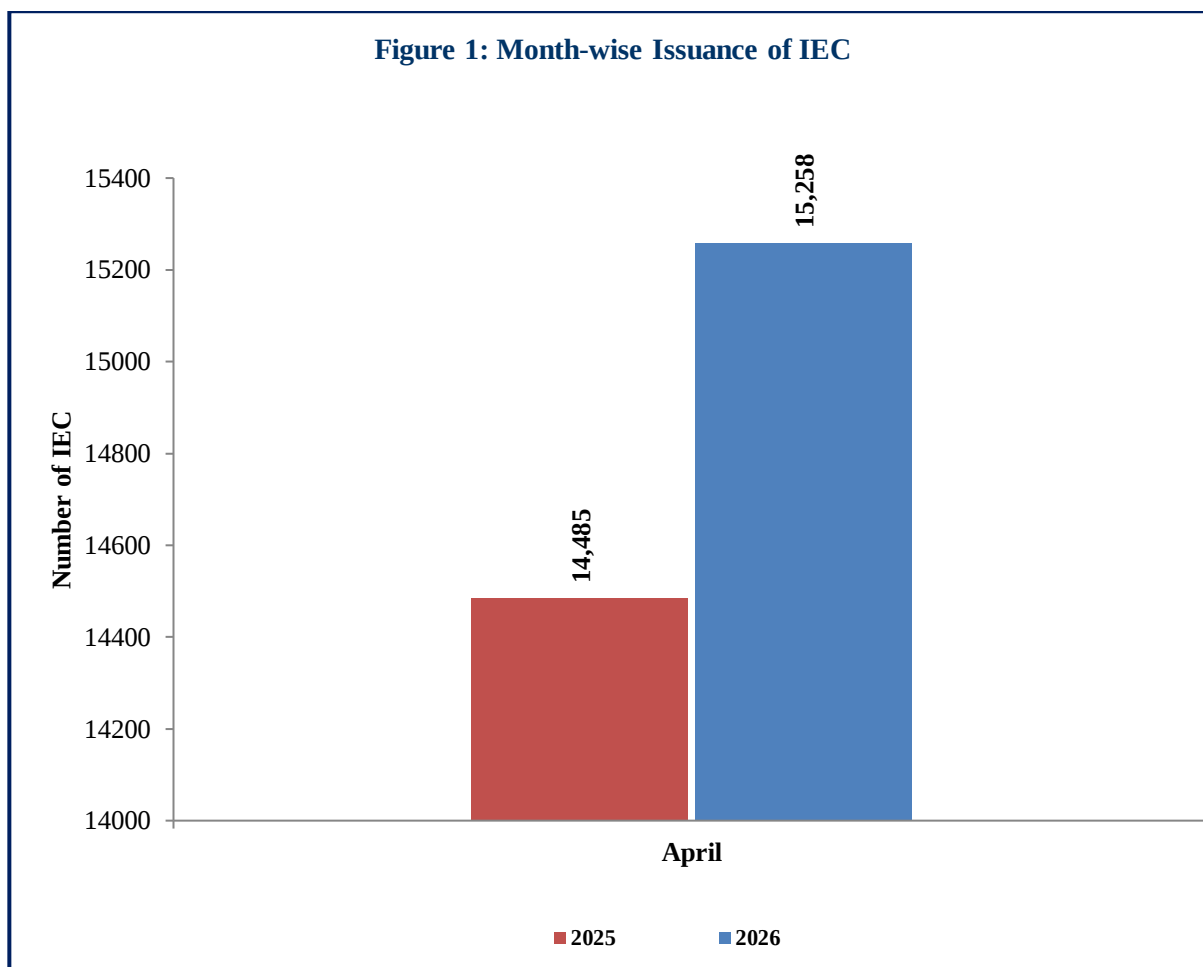
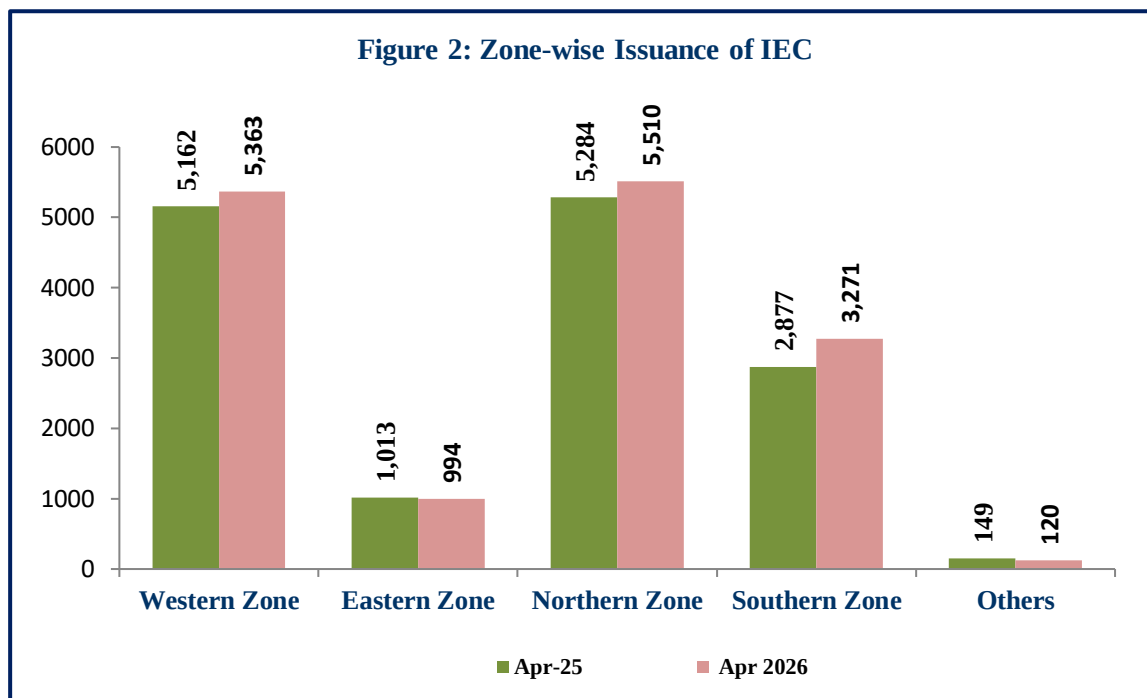


Figure 2 illustrates the zone-wise issuance of IECs during April 2025 and April 2026. It reflects that Northern Zone issued the highest number of IECs i.e. 5510 followed by Western Zone with 5,363 IECs, during April 2026.



II. Services Exports from India Scheme (SEIS)

Services Exports from India Scheme (SEIS), introduced in the Foreign Trade Policy (2015-20) replacing the Served from India Scheme (SFIS), is an incentive scheme for eligible service exports. SEIS offers reward at 3% or 5% of net foreign exchange earned. This scheme covers ‘Service Providers located in India’ instead of ‘Indian Service Providers’. Under the new scheme, the incentive scrips issued are transferable.

All India and RA-wise details of issuance of scrips along with the value of scrips, under SEIS during April 2026 are given at **Table 2 to 6**. It is clear from Table 2 that 75 scrips were issued under SEIS by various Regional Authorities with value of scrips Rs. 93 crore and FOB value of exports Rs 6,159 crore during April 2026.

Figure 3 reflects the number of scrips issued by the major RAs, having more than 3% share in total issuance of scrips under SEIS during the month of April, 2025 and April, 2026 respectively. Hyderabad RA issued the highest number of 19 scrips during April 2026 followed by Mumbai and Pune, each with 5 scrips.

Figure 3: Issuance of scrips under SEIS by major RAs during April 2025 and April 2026

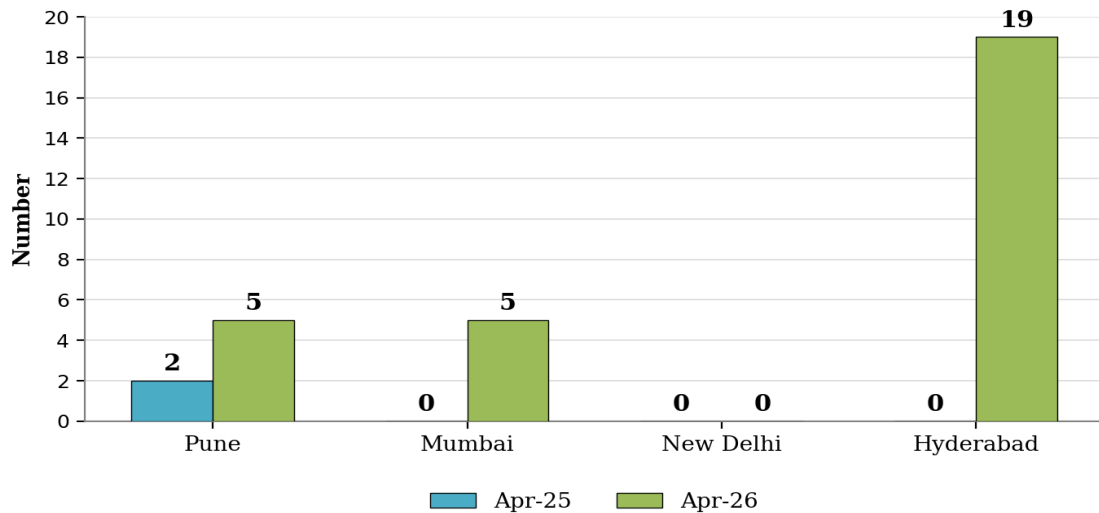
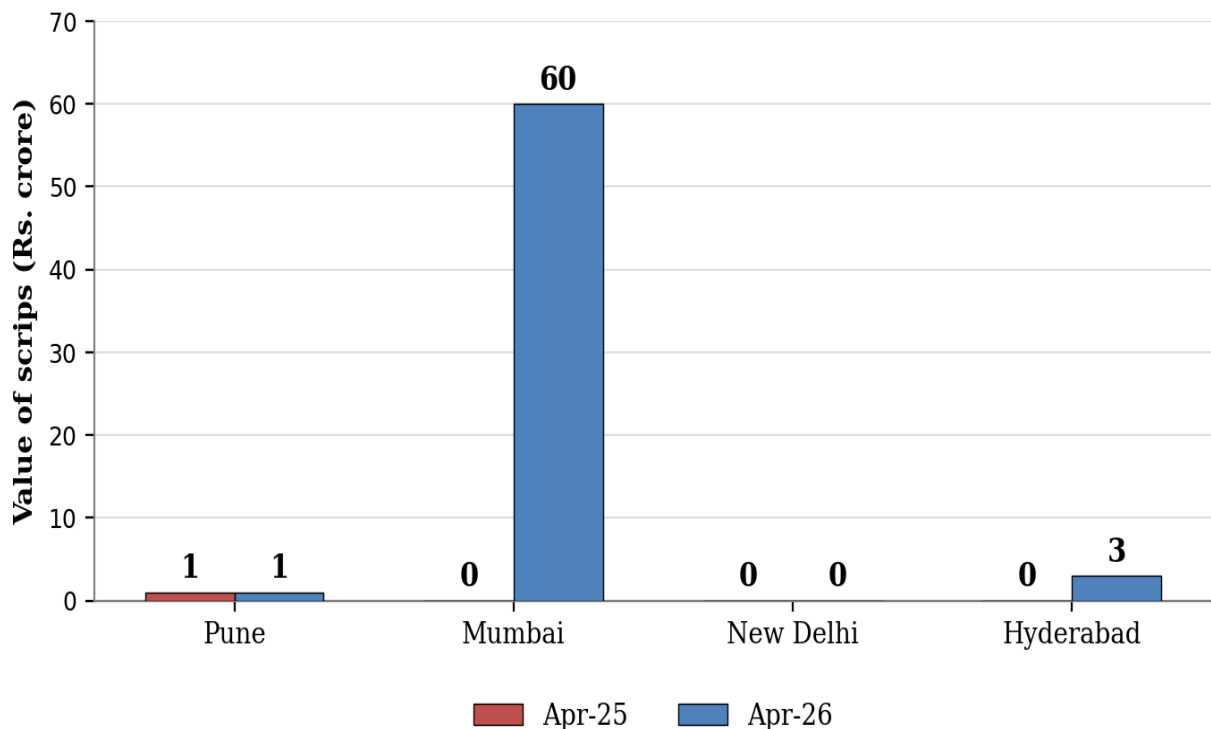


Figure 4 reflects the value of scrips issued by these RAs under SEIS during April 2025 and April 2026. It reflects that Mumbai RA issued the highest value of scrips of Rs. 60 crores in April 2026 followed by Hyderabad, which issued value of scrips of Rs. 3 crores, during April 2026.

Figure 4: Value of scrips issued under SEIS by major RAs during April 2025 and April 2026



III. Export Authorization

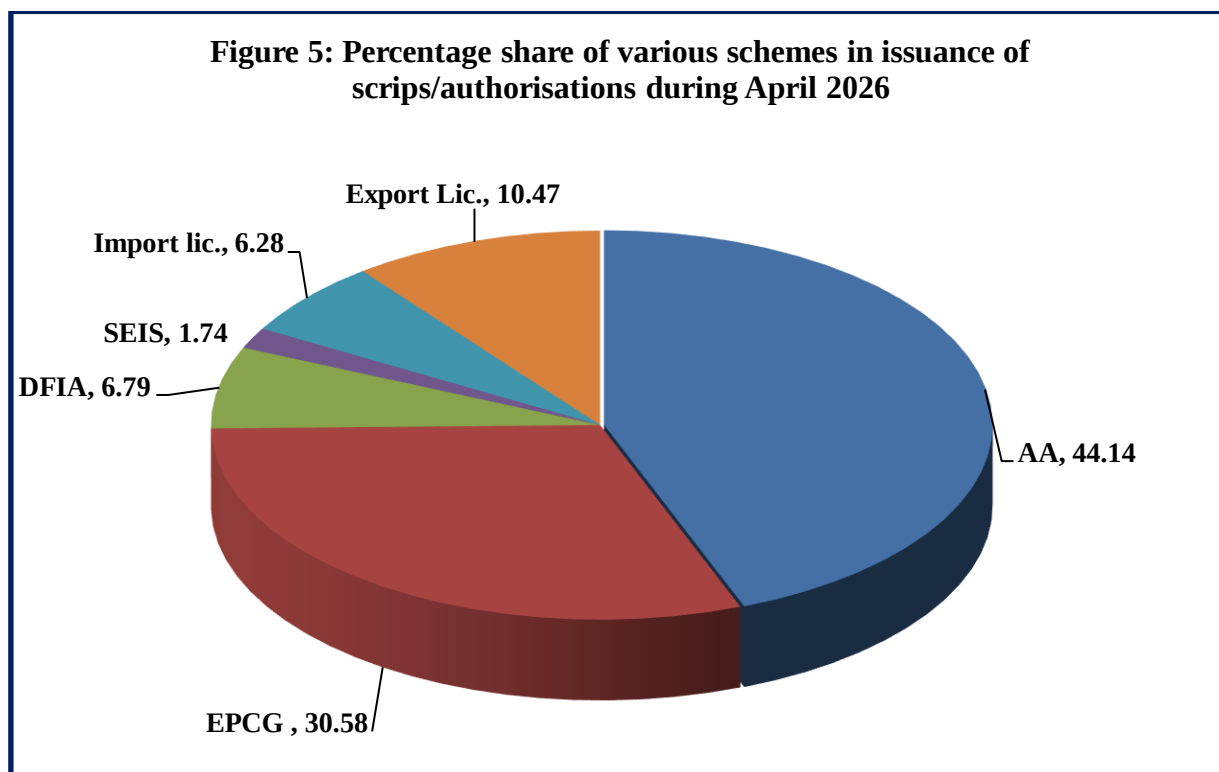
Export of items categorized as 'Restricted' in Schedule 2 of ITC (HS) Classification for export is subjected to license. The applications for issuance of export authorization for restricted items (other than SCOMET items) e.g. onion seeds, live animals, seaweeds, non-basmati rice paddy (husk) other than seed quality, fodder material, fertilizers (NPK, SSP, urea etc.), chemicals under Montreal Protocol etc., are processed and considered by an EXIM Facilitation Committee (EFC) consisting of representatives of various Ministries and Departments. "Special Chemicals, Organisms, Materials, Equipment and Technologies (SCOMET)" items are dual-use items having potential for both civilian and Weapons of Mass Destruction (WMD) applications. Export of such items is either restricted, requiring an authorization for their export, or is prohibited. Total number of authorizations issued under Export License during the month of April 2026 is 450 with FOB value of Rs 7,961 crores.

IV. Import Authorization

Import of items categorized as 'Restricted' in Schedule 1 of ITC (HS) Classification for import, is subjected to license. Total number of authorizations issued under Import License is 270 with CIF value of Rs 84,069 crores during the month of April 2026.

V. Export Promotion Scheme-wise share in issuance of scrips/authorizations

Figure 5 presents the share of various export promotion schemes in the issuance of scrips/authorisations by the Regional Authorities during April 2026. It shows that the AA Scheme accounted for the highest share (44.14%) of scrip issuance among all export promotion schemes, followed by the EPCG Scheme at 30.58%



VI. Advance Authorization Scheme

Advance Authorization is issued to permit the duty-free import of inputs that are physically incorporated into the exported product, subject to the permissible allowance for wastage. Additionally, fuel, oil, and catalysts consumed or utilized during the production process of the export product may also be permitted under the scheme.

RA-wise number of authorizations issued under Advance Authorization scheme along with the value of Export Obligation (EO) fixed and unredeemed authorizations as on April, 2026 where EO period has expired (till 2023-24) are given at **Table 7**. The details of number of authorizations issued along with the value of Export Obligation (EO) fixed since 2024-25 to 2025-26 and unredeemed authorizations as on April 2026 are given at **Table 8**. Further, the status of issuance of authorizations for April 2026 is given at **Table 9**.

Figure 6 reflects the number of authorizations issued by major RAs, having more than 1% share in total issuance during April 2026. It shows that Mumbai RA issued the highest number of 454 authorizations, followed by New Delhi with 342 authorizations.

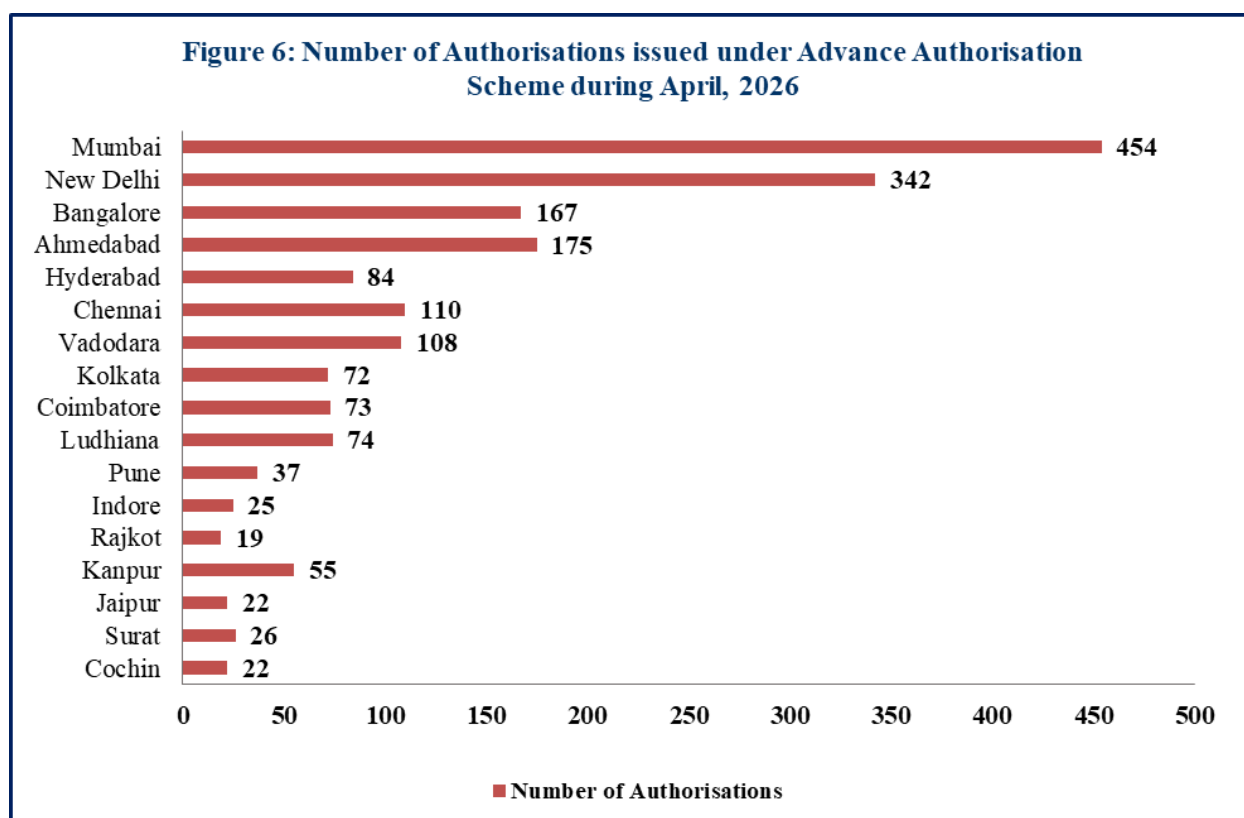
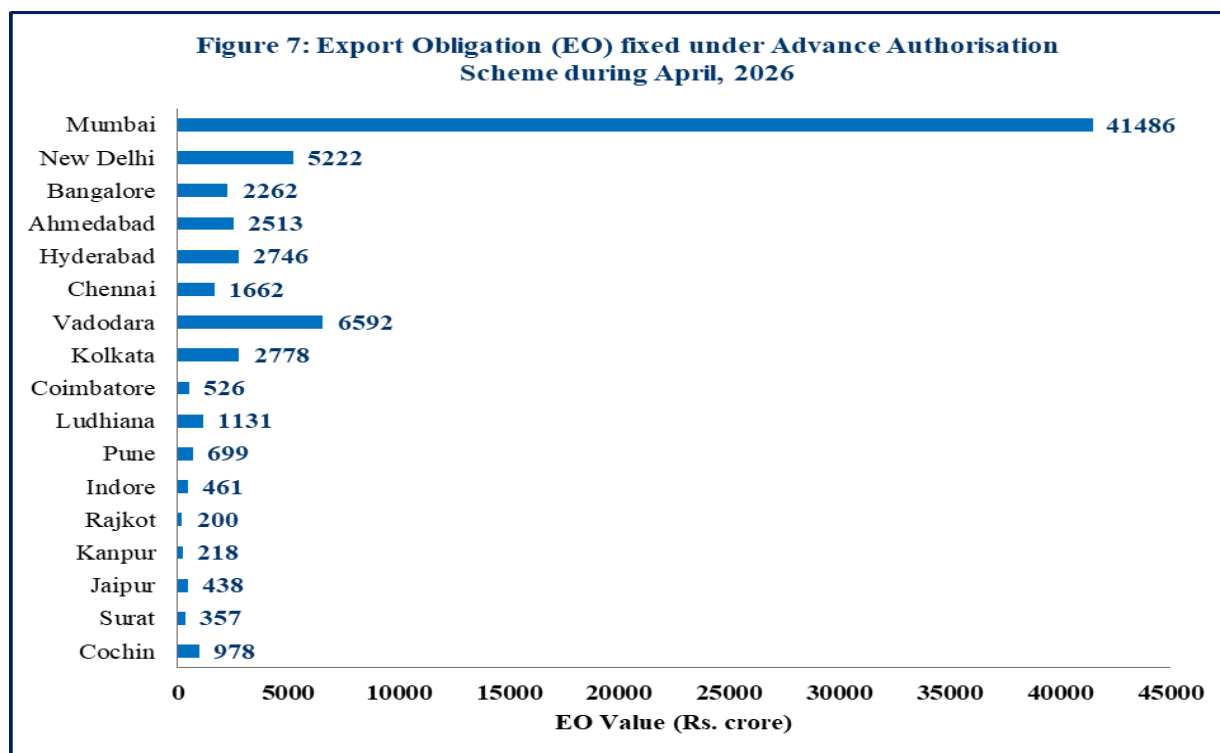


Figure 7 shows the value of Export Obligation (EO) fixed under Advance Authorization Scheme by major RAs, having more than 1% share in total issuance during April 2026.



VII. Export Promotion of Capital Goods (EPCG) Scheme

The objective of the EPCG Scheme is to facilitate import of capital goods for producing quality goods and services to enhance India's export competitiveness. Post Export EPCG duty credit scrips are also available to exporters who intend to import capital goods on full payment of applicable duties in cash and choose to opt for this scheme.

Imports under the EPCG Scheme are subject to an export obligation equivalent to six times the duties, taxes, and cess saved on the import of capital goods, to be fulfilled within six years from the date of issuance of the Authorization. Authorization shall be valid for import for 18 months from the date of issue. EO shall be fulfilled by the authorization holder through export of goods which are manufactured by him or his supporting manufacturer / services rendered by him, for which the EPCG authorization has been granted. Revalidation of EPCG Authorization shall not be permitted.

RA-wise number of authorizations issued under EPCG scheme along with the value of Export Obligation (EO) fixed and unredeemed authorizations as on April, 2026 where EO period has expired (till 2018-19) are given at **Table 10**. The details of number of authorizations issued along with the value of Export Obligation (EO) fixed up to March, 2026 and unredeemed authorizations as on April 2026 are given at **Table 11**. Further, the status of issuance of authorizations for April 2026 is given at **Table 12**. It shows that total number of 1,315 authorizations along with Rs. 2,402 crore duty foregone amount was issued under EPCG Scheme during April 2026.

Figure 8 shows the number of authorizations issued by major RAs, having more than 1% share in total issuance during the month of April 2026. It shows that Surat RA issued the highest number of 323 authorizations, followed by New Delhi RA with 153 authorizations.

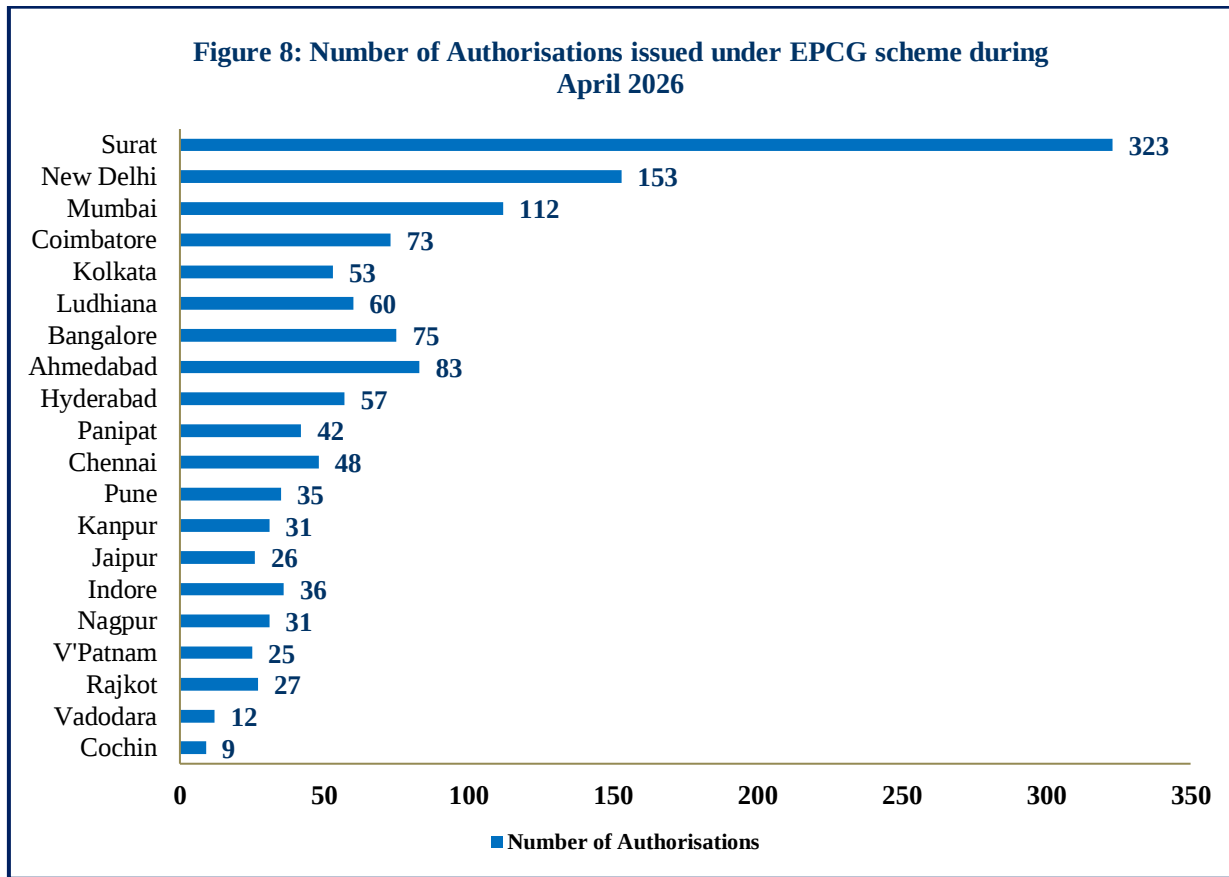


Figure 9 shows the value of total Export Obligation (includes Avg EO and Addl spec EO) fixed under EPCG Scheme by major RAs, having more than 1% share in total issuance, during April 2026.

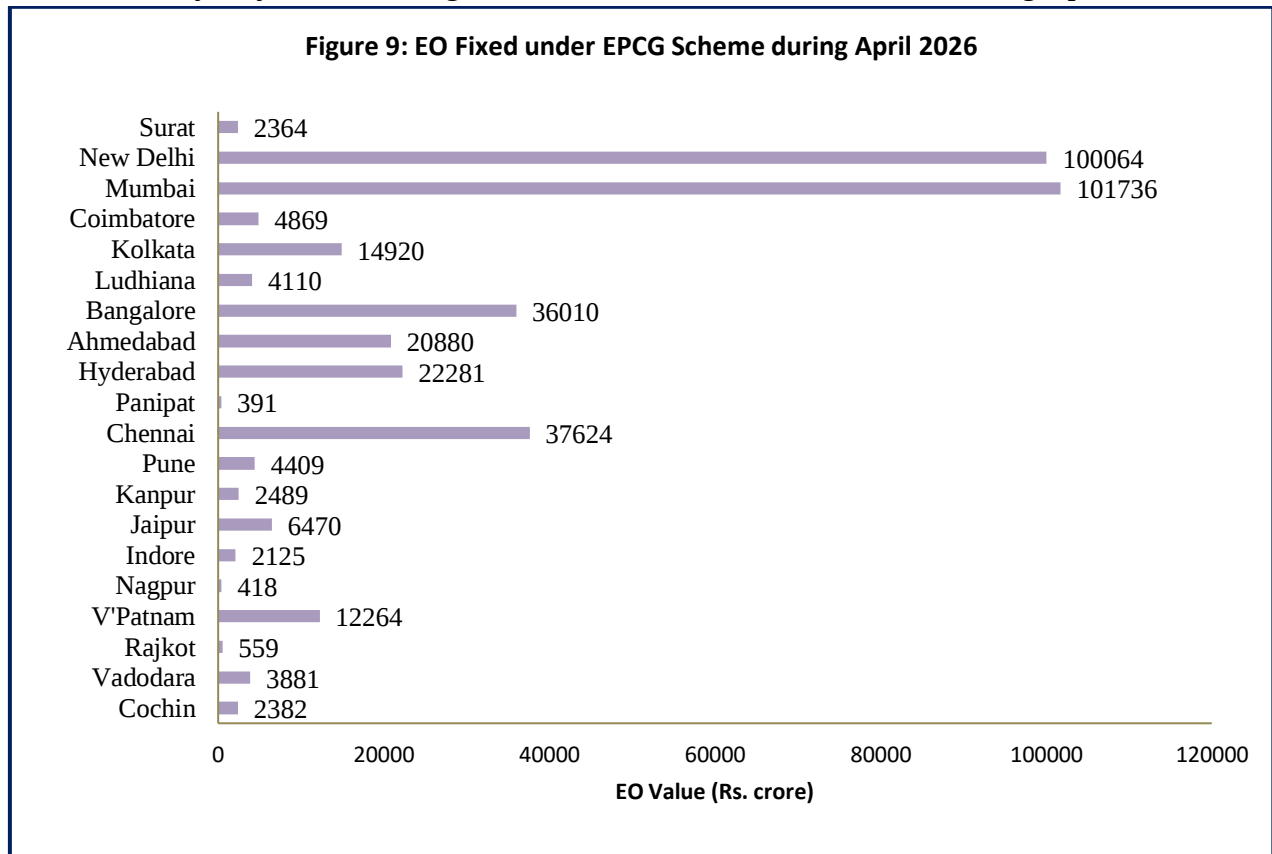


Table 1: RA-wise number of IEC issued during 2025-26 and 2026-27 in the month of April

Sl. No.	Regional Authorities	2025-26	2026-27
		April	April
1	Mumbai	1535	1600
2	Ahmedabad	748	685
3	Rajkot	441	417
4	Pune	674	827
5	Vadodara	195	246
6	Surat	1102	984
7	Nagpur	236	305
8	Indore	231	299
Western Zone		5162	5363
9	Kolkata	827	872
10	Guwahati	186	122
Eastern Zone		1013	994
11	Chennai	626	621
12	Bangalore	709	843
13	Hyderabad	486	625
14	Cochin	357	420
15	Visakhapatnam	239	292
16	Coimbatore	460	470
Southern Zone		2877	3271
17	New Delhi	2849	2764
18	Kanpur	347	411
19	Jaipur	705	978
20	Varanasi	158	255
21	Jammu	16	19
22	Ludhiana	856	636
23	Panipat	312	399
24	Srinagar	41	48
Northern Zone		5284	5510
25	Others	149	120
Total number of IEC issued		14485	15258

Table 2: Scheme-wise Authorizations/Scrips and FOB/CIF values: All India

Schemes		2025-26	2026-27
		April	April
Services Exports From India Scheme	Number of Scrips	3	75
	Value of Scrips (Rs. Crore)	10	93
	FOB value of Exports (Rs. Crore)	254	6,159
Advance Authorization	Number of Authorization	2,124	1,898
	CIF value of imports (Rs. Crore)	22,171	32,813
	FOB value of Exports (Rs. Crore)	36,914	70,751
Duty Free Import Authorization	Number of Authorization	297	292
	CIF value of imports (Rs. Crore)	1,194	1,036
	FOB value of Exports (Rs. Crore)	1,337	1,251
Export Promotion Capital Goods	Number of Authorization	1,516	1,315
	Duty foregone Amount (Rs. Crore)	2,533	2,402
	FOB value of Exports (Rs. Crore)	15,054	13,410
Import License for Restricted Items	Number of Authorization	269	270
	CIF value of imports (Rs. Crore)	59,057	84,069
Export License for Restricted Items	Number of Authorization	44	450
	FOB value of Exports (Rs. Crore)	825	7,961
Total	Number of Authorization	4,253	4,300
	CIF value of imports (Rs. Crore)	84,965	1,20,413
	FOB value of Exports (Rs. Crore)	54,384	99,532

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Mumbai		Ahmedabad	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	5	0	0
	Value of Scripts (Rs. Crore)	0	60	0	0
	FOB value of Exports (Rs. Crore)	0	1,098	0	0
Advance Authorization	Number of Authorization	506	454	208	175
	CIF value of imports (Rs. Crore)	5,949	11,591	2,330	1,807
	FOB value of Exports (Rs. Crore)	12,328	41,486	3,036	2,513
Duty Free Import Authorization	Number of Authorization	128	111	27	9
	CIF value of imports (Rs. Crore)	415	328	75	12
	FOB value of Exports (Rs. Crore)	466	391	86	14
Export Promotion Capital Goods	Number of Authorization	106	112	54	83
	Duty foregone Amount (Rs. Crore)	600	710	76	553
	FOB value of Exports (Rs. Crore)	3,599	4,162	405	2,722
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	740	682	289	267
	CIF value of imports (Rs. Crore)	6,964	12,689	2,481	2,371
	FOB value of Exports (Rs. Crore)	16,393	47,136	3,527	5,249

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Rajkot		Pune	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	2	5
	Value of Scripts (Rs. Crore)	0	0	1	1
	FOB value of Exports (Rs. Crore)	0	0	12	28
Advance Authorization	Number of Authorization	28	19	50	37
	CIF value of imports (Rs. Crore)	102	169	431	390
	FOB value of Exports (Rs. Crore)	119	200	1,159	699
Duty Free Import Authorization	Number of Authorization	5	6	1	2
	CIF value of imports (Rs. Crore)	2	23	1	3
	FOB value of Exports (Rs. Crore)	3	27	2	4
Export Promotion Capital Goods	Number of Authorization	37	27	39	35
	Duty foregone Amount (Rs. Crore)	53	36	52	34
	FOB value of Exports (Rs. Crore)	315	218	312	201
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	70	52	92	79
	CIF value of imports (Rs. Crore)	158	228	485	428
	FOB value of Exports (Rs. Crore)	437	445	1,484	931

Table 3: Scheme-wise Authorizations/Scrips and FOB/CIF values: Western Zone RAs

Schemes		Vadodara		Surat	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scrips	0	0	0	0
	Value of Scrips (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	91	108	37	26
	CIF value of imports (Rs. Crore)	1,276	5,467	292	288
	FOB value of Exports (Rs. Crore)	1,919	6,592	361	357
Duty Free Import Authorization	Number of Authorization	2	11	72	104
	CIF value of imports (Rs. Crore)	22	248	288	140
	FOB value of Exports (Rs. Crore)	26	292	314	167
Export Promotion Capital Goods	Number of Authorization	20	12	422	323
	Duty foregone Amount (Rs. Crore)	30	39	181	226
	FOB value of Exports (Rs. Crore)	180	225	1,079	1,243
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	113	131	531	453
	CIF value of imports (Rs. Crore)	1,328	5,753	761	654
	FOB value of Exports (Rs. Crore)	2,125	7,108	1,754	1,768

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs

Schemes		Nagpur		Indore	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	6	10	27	25
	CIF value of imports (Rs. Crore)	21	151	157	372
	FOB value of Exports (Rs. Crore)	37	265	185	461
Duty Free Import Authorization	Number of Authorization	0	0	1	16
	CIF value of imports (Rs. Crore)	0	0	2	43
	FOB value of Exports (Rs. Crore)	0	0	2	54
Export Promotion Capital Goods	Number of Authorization	26	31	15	36
	Duty foregone Amount (Rs. Crore)	8	32	14	47
	FOB value of Exports (Rs. Crore)	48	180	81	247
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	32	41	43	77
	CIF value of imports (Rs. Crore)	29	183	172	462
	FOB value of Exports (Rs. Crore)	85	445	267	763

Table 3: Scheme-wise Authorisations/Scripts and FOB/CIF values: Western Zone RAs			
Schemes		Western Zone Total	
		2025-26	2026-27
		April	April
Services Exports From India Scheme	Number of Scripts	2	10
	Value of Scripts (Rs. Crore)	1	61
	FOB value of Exports (Rs. Crore)	12	1,125
Advance Authorization	Number of Authorization	953	854
	CIF value of imports (Rs. Crore)	10,559	20,233
	FOB value of Exports (Rs. Crore)	19,145	52,573
Duty Free Import Authorization	Number of Authorization	236	259
	CIF value of imports (Rs. Crore)	805	797
	FOB value of Exports (Rs. Crore)	898	948
Export Promotion Capital Goods	Number of Authorization	719	659
	Duty foregone Amount (Rs. Crore)	1,014	1,677
	FOB value of Exports (Rs. Crore)	6,018	9,199
Import License for Restricted Items	Number of Authorization	0	0
	CIF value of imports (Rs. Crore)	0	0
Export License for Restricted Items	Number of Authorization	0	0
	FOB value of Exports (Rs. Crore)	0	0
Total	Number of Authorization	1,910	1,782
	CIF value of imports (Rs. Crore)	12,378	22,768
	FOB value of Exports (Rs. Crore)	26,073	63,846

Table 4: Scheme-wise Authorizations/Scripts and FOB/CIF values: Eastern Zone RAs

Schemes		Kolkata		Guwahati	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	1	0	0	0
	Value of Scripts (Rs. Crore)	9	0	0	0
	FOB value of Exports (Rs. Crore)	242	0	0	0
Advance Authorization	Number of Authorization	84	72	0	0
	CIF value of imports (Rs. Crore)	1,980	2,254	0	0
	FOB value of Exports (Rs. Crore)	2,353	2,778	0	0
Duty Free Import Authorization	Number of Authorization	3	3	0	0
	CIF value of imports (Rs. Crore)	10	5	0	0
	FOB value of Exports (Rs. Crore)	12	7	0	0
Export Promotion Capital Goods	Number of Authorization	90	53	2	0
	Duty foregone Amount (Rs. Crore)	230	89	22	0
	FOB value of Exports (Rs. Crore)	1,370	514	130	0
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	178	128	2	0
	CIF value of imports (Rs. Crore)	2,229	2,348	22	0
	FOB value of Exports (Rs. Crore)	3,977	3,299	130	0

Table 4: Scheme-wise Authorisations/Scrips and FOB/CIF values: Eastern Zone RAs			
Schemes		Eastern Zone Total	
		2025-26	2026-27
		April	April
Services Exports From India Scheme	Number of Scrips	1	0
	Value of Scrips (Rs. Crore)	9	0
	FOB value of Exports (Rs. Crore)	242	0
Advance Authorization	Number of Authorization	84	72
	CIF value of imports (Rs. Crore)	1,980	2,254
	FOB value of Exports (Rs. Crore)	2,353	2,778
Duty Free Import Authorization	Number of Authorization	3	3
	CIF value of imports (Rs. Crore)	10	5
	FOB value of Exports (Rs. Crore)	12	7
Export Promotion Capital Goods	Number of Authorization	92	53
	Duty foregone Amount (Rs. Crore)	253	89
	FOB value of Exports (Rs. Crore)	1,500	514
Import License for Restricted Items	Number of Authorization	0	0
	CIF value of imports (Rs. Crore)	0	0
Export License for Restricted Items	Number of Authorization	0	0
	FOB value of Exports (Rs. Crore)	0	0
Total	Number of Authorization	180	128
	CIF value of imports (Rs. Crore)	2,252	2,348
	FOB value of Exports (Rs. Crore)	4,107	3,299

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Chennai		Bangalore	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	1	0	0
	Value of Scripts (Rs. Crore)	0	4	0	0
	FOB value of Exports (Rs. Crore)	0	123	0	0
Advance Authorization	Number of Authorization	84	110	196	167
	CIF value of imports (Rs. Crore)	1,338	1,071	1,376	1,350
	FOB value of Exports (Rs. Crore)	1,958	1,662	2,051	2,262
Duty Free Import Authorization	Number of Authorization	2	0	3	0
	CIF value of imports (Rs. Crore)	39	0	15	0
	FOB value of Exports (Rs. Crore)	45	0	18	0
Export Promotion Capital Goods	Number of Authorization	56	48	63	75
	Duty foregone Amount (Rs. Crore)	69	139	81	56
	FOB value of Exports (Rs. Crore)	417	832	464	335
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	142	159	262	242
	CIF value of imports (Rs. Crore)	1,446	1,213	1,471	1,406
	FOB value of Exports (Rs. Crore)	2,420	2,617	2,533	2,598

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Hyderabad		Cochin	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	19	0	3
	Value of Scripts (Rs. Crore)	0	3	0	0
	FOB value of Exports (Rs. Crore)	0	317	0	6
Advance Authorization	Number of Authorization	125	84	41	22
	CIF value of imports (Rs. Crore)	1,391	1,682	357	614
	FOB value of Exports (Rs. Crore)	2,510	2,746	1,507	978
Duty Free Import Authorization	Number of Authorization	24	6	1	0
	CIF value of imports (Rs. Crore)	82	35	2	0
	FOB value of Exports (Rs. Crore)	93	42	3	0
Export Promotion Capital Goods	Number of Authorization	79	57	20	9
	Duty foregone Amount (Rs. Crore)	75	56	15	21
	FOB value of Exports (Rs. Crore)	437	323	87	129
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	228	166	62	34
	CIF value of imports (Rs. Crore)	1,548	1,775	374	636
	FOB value of Exports (Rs. Crore)	3,041	3,429	1,597	1,113

Table 5: Scheme-wise Authorisations/Scripts and FOB/CIF values: Southern Zone RAs

Schemes		Visakhapatnam		Coimbatore	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	3	6	85	73
	CIF value of imports (Rs. Crore)	273	39	326	354
	FOB value of Exports (Rs. Crore)	346	49	561	526
Duty Free Import Authorization	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	30	25	89	73
	Duty foregone Amount (Rs. Crore)	45	19	101	41
	FOB value of Exports (Rs. Crore)	269	112	599	238
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	33	31	174	146
	CIF value of imports (Rs. Crore)	318	59	427	395
	FOB value of Exports (Rs. Crore)	615	160	1,160	764

Table 5: Scheme-wise Authorizations/Scrips and FOB/CIF values: Southern Zone RAs			
Schemes		Southern Zone Total	
		2025-26	2026-27
		April	April
Services Exports From India Scheme	Number of Scrips	0	23
	Value of Scrips (Rs. Crore)	0	7
	FOB value of Exports (Rs. Crore)	0	447
Advance Authorization	Number of Authorization	534	462
	CIF value of imports (Rs. Crore)	5,061	5,110
	FOB value of Exports (Rs. Crore)	8,934	8,224
Duty Free Import Authorization	Number of Authorization	30	6
	CIF value of imports (Rs. Crore)	138	35
	FOB value of Exports (Rs. Crore)	159	42
Export Promotion Capital Goods	Number of Authorization	337	287
	Duty foregone Amount (Rs. Crore)	386	333
	FOB value of Exports (Rs. Crore)	2,274	1,969
Import License for Restricted Items	Number of Authorization	0	0
	CIF value of imports (Rs. Crore)	0	0
Export License for Restricted Items	Number of Authorization	0	0
	FOB value of Exports (Rs. Crore)	0	0
Total	Number of Authorization	901	778
	CIF value of imports (Rs. Crore)	5,585	5,485
	FOB value of Exports (Rs. Crore) approx.	11,367	10,682

Table 6: Scheme-wise Authorizations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		CLA New Delhi		Kanpur	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	376	342	50	55
	CIF value of imports (Rs. Crore)	3,182	3,643	142	157
	FOB value of Exports (Rs. Crore)	4,742	5,222	196	218
Duty Free Import Authorization	Number of Authorization	20	12	0	3
	CIF value of imports (Rs. Crore)	86	22	0	55
	FOB value of Exports (Rs. Crore)	108	31	0	78
Export Promotion Capital Goods	Number of Authorization	173	153	22	31
	Duty foregone Amount (Rs. Crore)	534	172	16	16
	FOB value of Exports (Rs. Crore)	3,203	1,001	94	88
Import License for Restricted Items	Number of Authorization	269	270	0	0
	CIF value of imports (Rs. Crore)	59,057	84,069	0	0
Export License for Restricted Items	Number of Authorization	44	450	0	0
	FOB value of Exports (Rs. Crore)	825	7,961	0	0
Total	Number of Authorization	882	1,227	72	89
	CIF value of imports (Rs. Crore)	62,859	87,907	158	228
	FOB value of Exports (Rs. Crore) approx.	8,877	14,215	290	384

Table 6: Scheme-wise Authorizations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jaipur		Varanasi	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	39	22	10	2
	CIF value of imports (Rs. Crore)	691	348	54	6
	FOB value of Exports (Rs. Crore)	824	438	62	7
Duty Free Import Authorization	Number of Authorization	0	2	1	0
	CIF value of imports (Rs. Crore)	0	4	3	0
	FOB value of Exports (Rs. Crore)	0	5	4	0
Export Promotion Capital Goods	Number of Authorization	46	26	7	4
	Duty foregone Amount (Rs. Crore)	214	54	7	2
	FOB value of Exports (Rs. Crore)	1,283	299	42	11
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	85	50	18	6
	CIF value of imports (Rs. Crore) approx.	905	406	64	8
	FOB value of Exports (Rs. Crore)	2,107	742	108	18

Table 6: Scheme-wise Authorisations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Jammu		Ludhiana	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	1	0	56	74
	CIF value of imports (Rs. Crore)	9	0	460	928
	FOB value of Exports (Rs. Crore)	10	0	600	1,131
Duty Free Import Authorization	Number of Authorization	0	0	7	7
	CIF value of imports (Rs. Crore)	0	0	151	118
	FOB value of Exports (Rs. Crore)	0	0	156	139
Export Promotion Capital Goods	Number of Authorization	0	0	52	60
	Duty foregone Amount (Rs. Crore)	0	0	38	33
	FOB value of Exports (Rs. Crore)	0	0	224	188
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	1	0	115	141
	CIF value of imports (Rs. Crore)	9	0	649	1,079
	FOB value of Exports (Rs. Crore) approx.	10	0	980	1,458

Table 6: Scheme-wise Authorizations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Panipat		Srinagar	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	0
	Value of Scripts (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Advance Authorization	Number of Authorization	21	15	0	0
	CIF value of imports (Rs. Crore)	34	133	0	0
	FOB value of Exports (Rs. Crore)	49	160	0	0
Duty Free Import Authorization	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Export Promotion Capital Goods	Number of Authorization	66	42	2	0
	Duty foregone Amount (Rs. Crore)	70	25	2	0
	FOB value of Exports (Rs. Crore)	404	142	11	0
Import License for Restricted Items	Number of Authorization	0	0	0	0
	CIF value of imports (Rs. Crore)	0	0	0	0
Export License for Restricted Items	Number of Authorization	0	0	0	0
	FOB value of Exports (Rs. Crore)	0	0	0	0
Total	Number of Authorization	87	57	2	0
	CIF value of imports (Rs. Crore)	104	158	2	0
	FOB value of Exports (Rs. Crore)	453	302	11	0

Table 6: Scheme-wise Authorizations/Scripts and FOB/CIF values: Northern Zone RAs

Schemes		Northern Zone Total		Others	
		2025-26	2026-27	2025-26	2026-27
		April	April	April	April
Services Exports From India Scheme	Number of Scripts	0	0	0	42
	Value of Scripts (Rs. Crore)	0	0	0	25
	FOB value of Exports (Rs. Crore)	0	0	0	4,587
Advance Authorization	Number of Authorization	553	510	0	0
	CIF value of imports (Rs. Crore)	4,572	5,215	0	0
	FOB value of Exports (Rs. Crore)	6,483	7,176	0	0
Duty Free Import Authorization	Number of Authorization	28	24	0	0
	CIF value of imports (Rs. Crore)	241	199	0	0
	FOB value of Exports (Rs. Crore)	268	253	0	0
Export Promotion Capital Goods	Number of Authorization	368	316	0	0
	Duty foregone Amount (Rs. Crore)	880	302	0	0
	FOB value of Exports (Rs. Crore)	5,262	1,728	0	0
Import License for Restricted Items	Number of Authorization	269	270	0	0
	CIF value of imports (Rs. Crore)	59,057	84,069	0	0
Export License for Restricted Items	Number of Authorization	44	450	0	0
	FOB value of Exports (Rs. Crore)	825	7,961	0	0
Total	Number of Authorization	1,262	1,570	0	42
	CIF value of imports (Rs. Crore)	64,750	89,786	0	25
	FOB value of Exports (Rs. Crore)	12,837	17,119	0	4,587

Table 7: Monitoring of Export Obligation under Advance Authorization Scheme issued up to March, 2024 (Status of Fulfilment as on April 2026) (Where EO period has expired till 2023-24)

S. No.	Regional Authorities	Authorizations issued			Surrendered/Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	181770	1683938	3121721	14066	189769	169987	2738609	9632	377275
2	New Delhi	95797	440731	605017	7948	24023	89373	462265	6041	140885
3	Bangalore	61777	247446	333054	3802	7482	59029	232241	2748	100813
4	Ahmedabad	58531	161395	210257	3885	8229	52986	130630	5463	78921
5	Kolkata	41745	153572	216190	3655	4992	39879	161773	1707	52900
6	Hyderabad	40245	205406	328052	3195	11640	36284	234604	3961	93448
7	Chennai	38223	197393	329060	2012	9404	36416	265680	1217	61298
8	Vadodara	27742	271647	329107	2256	16023	24656	225003	3013	103215
9	Pune	22925	57997	107634	3492	9419	22061	86004	864	21630
10	Ludhiana	22423	60434	93675	1679	2000	20911	82326	1067	8788
11	Coimbatore	21748	108218	133977	1346	3803	20065	91657	1385	41904
12	Cochin	15392	47702	63725	1161	2738	15020	61085	348	2562
13	Indore	11429	48089	66053	760	3456	10051	54990	1334	11010
14	Jaipur	9029	32032	45229	981	1589	8516	39657	408	5245
15	Rajkot	7875	15880	21330	519	602	6756	14960	1081	6084
16	Surat	7545	30596	45234	535	1348	6409	31577	936	13338
17	Kanpur	8364	18592	25412	344	602	7238	20330	1126	5081
18	Panipat	2487	13113	19737	256	523	2202	14943	285	4794
19	Varanasi	2086	1461	2343	131	94	2023	2183	57	153
20	V'Patnam	1798	21212	29504	310	2699	1671	23684	119	5814
21	Nagpur	1377	15063	18681	84	457	1183	12295	105	2302
22	Guwahati	458	341	617	108	54	448	432	10	185
23	Jammu	108	309	404	19	55	83	252	25	151
24	Srinagar	5	10	12	1	2	3	6	2	7
Total		680879	3832576	6146024	52545	301002	633250	4987188	42934	1137803

Note: Total of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued because of 4695 authorizations sent to ECA till March, 2024.

Table 8: Monitoring of Export Obligation under Advance Authorization Scheme issued from 2024-25 to 2025-26 (Status of Fulfilment as on April 2026) (Where EO period has not expired)

S. No.	Regional Authorities	Authorizations issued			Surrendered/Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	13582	243217	495417	259	5071	2402	83607	11180	411810
2	New Delhi	9111	68603	105323	130	3742	1942	11082	7169	94241
3	Bangalore	4440	33616	49514	68	614	1081	4541	3359	44973
4	Ahmedabad	4627	52813	66752	83	433	600	3505	4027	63247
5	Kolkata	1795	28668	35750	16	383	324	2158	1471	33592
6	Hyderabad	2643	29328	49287	19	268	178	2402	2465	46886
7	Chennai	2718	34159	51943	27	423	544	6884	2174	45059
8	Vadodara	2212	31463	50983	39	409	377	2922	1835	48061
9	Pune	1060	7359	15430	22	298	195	1920	865	13510
10	Ludhiana	1569	21496	26461	31	713	267	3642	1302	22819
11	Coimbatore	1653	7123	10518	23	49	359	1389	1294	9129
12	Cochin	741	8801	14696	12	108	143	1291	598	13405
13	Indore	1103	7262	11630	10	49	89	639	1014	10991
14	Jaipur	867	12621	15933	10	261	194	2184	673	13749
15	Rajkot	1044	4744	5633	16	80	103	444	941	5189
16	Surat	838	6499	9188	3	10	74	344	764	8845
17	Kanpur	960	2822	3658	13	51	126	281	834	3377
18	Panipat	345	2579	3208	5	6	53	1113	292	2095
19	Varanasi	111	534	630	1	0	11	36	100	594
20	V'Patnam	117	3493	4412	9	266	24	452	93	3960
21	Nagpur	294	2741	3518	10	230	54	372	240	3146
22	Guwahati	1	6	9	0	0	0	0	1	9
23	Jammu	3	28	33	0	0	1	3	2	29
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		51834	609975	1029926	806	13465	9141	131211	42693	898715

Table 9: Monitoring of Export Obligation under Advance Authorization Scheme for 2026-27 (April 2026)

Sl. No.	Regional Authorities	Authorization issued			Surrendered/ Cancelled		EO Fulfilled		EO Unredeemed	
		No.	CIF (Rs. Crore)	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)	No.	EO (Rs. Crore)
1	Mumbai	454	11591	41486	1	1	2	2	452	41485
2	New Delhi	342	3643	5222	0	0	0	0	342	5222
3	Ahmedabad	175	1807	2513	0	0	0	0	175	2513
4	Bangalore	167	1350	2262	0	0	0	0	167	2262
5	Vadodara	108	5467	6592	1	1	1	1	107	6591
6	Chennai	110	1071	1662	0	0	0	0	110	1662
7	Hyderabad	84	1682	2746	0	0	0	0	84	2746
8	Coimbatore	73	354	526	0	0	0	0	73	526
9	Kolkata	72	2254	2778	0	0	0	0	72	2778
10	Ludhiana	74	928	1131	0	0	0	0	74	1131
11	Kanpur	55	157	218	0	0	0	0	55	218
12	Surat	26	288	357	1	2	1	2	25	356
13	Pune	37	390	699	0	0	0	0	37	699
14	Indore	25	372	461	0	0	0	0	25	461
15	Jaipur	22	348	438	0	0	0	0	22	438
16	Rajkot	19	169	200	0	0	0	0	19	200
17	Cochin	22	614	978	0	0	0	0	22	978
18	Nagpur	10	151	265	0	0	0	0	10	265
19	Panipat	15	133	160	0	0	0	0	15	160
20	Varanasi	2	6	7	0	0	0	0	2	7
21	V'Patnam	6	39	49	0	0	0	0	6	49
22	Guwahati	0	0	0	0	0	0	0	0	0
23	Jammu	0	0	0	0	0	0	0	0	0
24	Srinagar	0	0	0	0	0	0	0	0	0
Total		1898	32813	70751	3	4	4	5	1894	70747

Table 10: Monitoring of Export Obligation under EPCG Scheme issued upto March, 2019 (Status of Fulfilment as on April 2026) (Where EO period has expired till 2018-19)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	53685	91857	5003706	636619	37931	1467073	432161	12689	3460718	183792
2	New Delhi	46432	158042	8495594	343322	37848	6685010	288516	6371	1436863	44043
3	Coimbatore	36542	12870	975065	91088	30171	732509	76766	5071	203252	11775
4	Ludhiana	21863	11964	60798	65674	18649	61604	60721	3171	-807	4848
5	Chennai	19442	47924	2784247	94392	16125	2227430	76013	2113	365583	14080
6	Bangalore	18841	9163	2114672	62733	14841	1779244	35873	3070	245727	25236
7	Surat	26881	29115	232982	73098	16302	97403	30221	9292	128773	39483
8	Kolkata	15811	18523	1929294	116902	10174	1130649	84895	5070	734019	28384
9	Hyderabad	14336	23720	471981	54156	10375	336304	39783	3802	131127	13820
10	Pune	10901	6705	747827	47777	8121	621467	38675	2189	37419	6568
11	Ahmedabad	11063	10739	897715	64075	8370	450358	38705	2094	401131	22332
12	Kanpur	7302	1782	92568	8658	6085	72256	5625	1116	19644	2880
13	Jaipur	6325	6077	55804	43165	4683	37474	17746	1262	15078	24481
14	Cochin	5022	3272	95930	10573	4063	69170	7033	759	25062	3082
15	Indore	4478	1986	72909	14712	3562	54153	10984	703	16467	2752
16	Panipat	5036	4730	58486	38628	3968	47392	23956	928	10790	14190
17	Vadodara	3446	4019	76416	28195	2640	61572	21313	650	13360	5302
18	Rajkot	5262	4005	59361	23299	3940	43423	14377	1209	13483	8544
19	V'Patnam	2742	1903	194899	6202	2110	21874	5103	534	172711	769
20	Varanasi	1144	384	9835	2848	944	8578	2512	179	1241	281
21	Nagpur	1215	871	15467	4014	765	11323	2512	367	300	1282
22	Guwahati	155	111	67	238	46	62	90	101	5	132
23	Jammu	67	15	253	52	46	253	28	19	0	24
24	Srinagar	22	10	0	36	3	0	2	19	0	34
Total		318013	449788	24445873	1830459	241762	16016580	1313610	62778	7431945	458113

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued due to 13473 surrendered/cancelled authorizations till March, 2019.

Table 11: Monitoring of Export Obligation under EPCG Scheme issued from 2019-20 to 2025-26 (Status of Fulfilment as on April 2026) (Where EO period has not expired)

S. No.	Regional Authorities	Authorisations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone (Rs. Crore)	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)		No.	EO Refixed /Fixed (Rs. Crore)	
				Avg	Addl Spec		Avg	Addl Spec		Avg	Addl Spec
1	Mumbai	11059	30826	8712206	258511	3240	4982	29420	7435	8703455	220538
2	New Delhi	13347	16213	6012491	128169	4263	2282543	23869	8642	3707018	97526
3	Surat	16485	7138	230279	56271	1609	2346	522	14761	227931	55728
4	Coimbatore	6922	3698	667016	28501	2419	268787	6235	4315	390708	21582
5	Ludhiana	5147	4607	1718876	31904	1657	24057	9278	3335	1694819	22625
6	Bangalore	4329	3998	1762991	46062	1482	474019	4714	2655	1263737	40682
7	Kolkata	7230	9994	1914717	78580	1924	35181	1509	5193	1877789	77008
8	Chennai	4580	4587	1229519	42651	1926	322065	6977	2565	892406	34849
9	Ahmedabad	5232	9105	1215210	70133	1025	532	37	4106	1214655	67727
10	Hyderabad	4758	3834	2358482	28940	1123	355661	4751	3528	1973403	23819
11	Rajkot	2961	3198	40195	23584	802	642	1293	2111	39551	22287
12	Pune	3064	3347	1537334	23351	931	372889	3876	2055	1112922	19162
13	Kanpur	2227	975	143730	6858	599	542	550	1565	143177	6166
14	Jaipur	2555	4659	854610	31538	628	4281	2207	1851	850326	27044
15	Panipat	3120	1763	410635	13609	707	11842	1980	2347	398793	11628
16	Cochin	1620	702	100552	5840	383	3244	230	1172	97308	5594
17	Indore	2208	1557	206349	11357	263	7092	514	1894	199224	10806
18	V'Patnam	2097	1791	503612	13762	422	0	1980	1614	503612	11782
19	Vadodara	1493	3476	333367	23437	398	58	185	1048	332712	23251
20	Nagpur	1841	989	29563	8084	235	7944	252	1545	19262	7806
21	Varanasi	265	131	1953	869	33	26	25	227	1927	840
22	Guwahati	60	123	22	329	27	0	0	31	22	329
23	Jammu	85	84	26	316	6	0	3	76	26	313
24	Srinagar	56	59	0	240	0	0	0	56	0	240
Total		102741	116854	29983734	932895	26102	4178733	100407	74127	25644782	809332

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorizations issued due to 2512 surrendered/cancelled authorizations till April-March 2019-2020 to April-March 2025-2026.

Table 12: Monitoring of Export Obligation under EPCG Scheme during April 2026

S. No.	Regional Authorities	Authorizations issued				EO fulfilled			EO Un-redeemed		
		No.	Duty foregone amount (Rs. Crore)	EO Refixed /Fixed		No.	EO Refixed /Fixed		No.	EO Refixed /Fixed	
				Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)		Avg (Rs. Crore)	Addl Spec (Rs. Crore)
1	New Delhi	153	172	99064	1001	0	0	0	153	99064	1001
2	Mumbai	112	710	97574	4162	0	0	0	110	97574	4162
3	Coimbatore	73	41	4632	238	0	0	0	72	4632	238
4	Kolkata	53	89	14406	514	0	0	0	52	14406	514
5	Surat	323	226	1120	1243	0	0	0	322	1120	1243
6	Ahmedabad	83	553	18158	2722	0	0	0	83	18158	2722
7	Bangalore	75	56	35677	335	0	0	0	75	35677	335
8	Rajkot	27	36	340	218	0	0	0	27	340	218
9	Hyderabad	57	56	21958	323	0	0	0	57	21958	323
10	Chennai	48	139	36792	832	0	0	0	48	36792	832
11	Ludhiana	60	33	3922	188	0	0	0	60	3922	188
12	Panipat	42	25	249	142	0	0	0	42	249	142
13	Kanpur	31	16	2401	88	0	0	0	31	2401	88
14	Pune	35	34	4208	201	0	0	0	35	4208	201
15	Jaipur	26	54	6171	299	0	0	0	26	6171	299
16	V'Patnam	25	19	12152	112	0	0	0	25	12152	112
17	Cochin	9	21	2254	129	0	0	0	9	2254	129
18	Indore	36	47	1878	247	0	0	0	36	1878	247
19	Nagpur	31	32	238	180	0	0	0	31	238	180
20	Vadodara	12	39	3656	225	0	0	0	12	3656	225
21	Varanasi	4	2	0	11	0	0	0	4	0	11
22	Srinagar	0	0	0	0	0	0	0	0	0	0
23	Jammu	0	0	0	0	0	0	0	0	0	0
24	Guwahati	0	0	0	0	0	0	0	0	0	0
Total		1315	2402	366848	13410	0	0	0	1310	366848	13410

Note: Total number of the EO fulfilled and unredeemed authorizations will not be tallied with the total authorization issued due to 5 surrendered/cancelled authorization in April 2026.

Metadata for MIS data

Item No	Concept name	Details
1	Contact	
1.1	Contact Organization	Directorate General of Foreign Trade
1.2	Compiling agency	SA, DGFT, Ministry of Commerce & Industry
1.3	Custodian agency	Directorate General of Foreign Trade, Ministry of Commerce & Industry
1.4	Contact Details	Statistical Adviser, Directorate General of Foreign Trade
2	Data Description and Presentation	
2.1	Data description	MIS reports provide aggregated administrative data to monitor the Export Promotion Schemes under the Foreign Trade Policy (FTP). The dataset presents scheme-wise and RA/Zone-wise information on exports. The data is compiled and published by the Directorate General of Foreign Trade (DGFT), Ministry of Commerce & Industry, through its Management Information System (MIS). The dataset covers key export promotion schemes including Advance Authorization (AA), Export Promotion Capital Goods (EPCG), Duty Free Import Authorization (DFIA), Remission of Duties & Taxes on Exported Products/Rebate of State & Central Taxes Levied, MEIS/SEIS (legacy schemes), and other schemes notified under the FTP. Key data elements include scheme name, reporting period, aggregated IEC count, number of authorizations or scrips issued, FOB export value (₹/USD), incentive or duty credit amount sanctioned. The data is intended for performance monitoring, policy analysis, transparency. It is aggregated in nature, subject to revision and validation by DGFT. Updates are released periodically—monthly and annually.
2.2	System of Classification	Not Applicable
2.3	International/ National Standards Classification/ Codes, if followed	MIS reports follow recognized national and international standards and classifications, wherever applicable. Product classification is based on Indian Trade Classification (Harmonized System), aligned with the World Custom Organization Harmonized System (HS). Exporters are identified using the Importer Exporter Code (IEC) issued by DGFT. Reporting periods follow the Government of India financial year format. These standards ensure consistency, interoperability, and comparability of DGFT MIS data across national and international trade datasets.
2.4	Sector coverage	Coverage is comprehensive and aligned with export promotion schemes notified under the Foreign Trade Policy

2.5	Concepts and definitions	Importer Exporter Code (IEC): A mandatory ten-digit identification number that serves as the primary document of recognition by the Government of India for any entity engaged in import or export activities. Service Exports from India Scheme (SEIS) is an incentive scheme that rewards Indian service exporters with freely transferable Duty Credit Scrips valued at a percentage of their net foreign exchange earnings. These incentive scrips are transferable. Export Authorization: Under Schedule 2 of the ITC (HS) classification, an Export Authorization is the official permit that grants an exporter specific legal clearance to ship items categorized as "Restricted." Import Authorization: Restricted items under Schedule 1 of the ITC (HS) classification, requires license for import clearance in India. Cost, Insurance, and Freight (CIF) Value: The valuation of imported goods where the seller covers all costs, freight, and marine insurance to the named port of destination Free on Board (FOB) Value: The valuation of exported goods at the point they pass the ship's rail at the port of shipment. Advance Authorization (AA) Scheme: A duty remission scheme allowing the duty-free import of inputs physically incorporated into an export product, inclusive of allowances for wastage. Export Promotion Capital Goods (EPCG) Scheme: Facilitates the import of capital goods at zero customs duty to enhance manufacturing competitiveness, subject to an EO of six times the duties, taxes and cess saved on capital goods, to be fulfilled within six years reckoned from date of issue of Authorization. Duty Free Import Authorization (DFIA): Issued on a post-export basis for products with notified SION, requiring a minimum value addition of 20% for the transfer of inputs or authorizations SCOMET: An acronym for Special Chemicals, Organism, Materials, Equipment, and Technologies. These are dual-use items, munitions, or nuclear-related technologies that require specialized export authorizations.
2.6	Unit of compilation	RA Level/Zonal Level
2.7	Population coverage	The DGFT MIS reports cover all exporters and importers registered with DGFT who hold a valid Importer Exporter Code (IEC) and have availed benefits under Export Promotion Schemes during the reporting period. Coverage is nationwide and subject to scheme eligibility and reporting timelines.
2.8	Reference Period	The reference period for DGFT MIS reports is the financial year, month, or quarter during which exports occurred and authorizations or incentives were issued
2.9	Duration and period of enumeration	MIS data is collected continuously and aggregated monthly, quarterly, or annually, covering the period when exports occurred and authorizations or incentives were issued
2.1	Sample size/Dataset Size	MIS reports cover the entire population of eligible exporters and importers with a valid IEC who availed scheme benefits, with dataset size varying by number of authorizations, scrips, and exporters.

2.11	Data Confidentiality	DGFT MIS reports provide only aggregated data, keeping individual exporter or importer information confidential for administrative and analytical use
3	Institutional Mandate	
3.1	Legal acts and agreements	Not Applicable
3.2	Data Sharing/ Data Dissemination	MIS data is shared in aggregated form via the DGFT website and official reports, and with government or research agencies, while keeping individual exporter information confidential.
3.3	Release calendar	Annual/ Monthly
3.4	Frequency of dissemination	Monthly
3.5	Data access	MIS data is publicly available on DGFT website.
4	Quality Management	
4.1	Documentation	MIS reports use a standard methodology: data is submitted on DGFT portal, verified by regional offices, and is centrally compiled.
4.2	Quality documentation	Not Applicable
4.3	Quality assurance	Not Applicable
5	Accuracy and Reliability	Not Applicable
5.1	Sampling error	No sample is drawn.
5.2	Measures of reliability	-
6	Timeliness	
6.1	Timeliness	MIS reports are released monthly and annually after the reporting period, ensuring timely availability for monitoring and policy analysis
7	Coherence	
7.1	Comparability – over time	Comparable
7.2	Coherence	-
8	Data Processing	
8.1	Source data type	Administrative
8.2	Frequency of data collection	Monthly and Annual
8.3	Mode and method of data collection	MIS data is collected electronically via the DGFT portal, verified by regional offices, and centrally compiled for aggregation and reporting.
8.4	Data validation	Validation is primarily done through regional authorities
8.5	Data compilation	Centrally compiled
8.6	Data identifier(s)	-
9	Metadata Update	
9.1	Metadata last posted	-
9.2	Metadata last update	-